

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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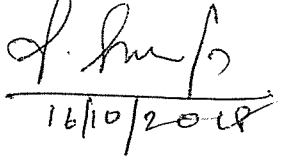

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16.10.2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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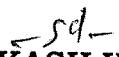
REPRESENTATION BY WHOM

1.	H. Kartik Seshadri A. Saranya	for Petitioners	 16/10/2018
2.	Sandeep Kumar for Hari Shankar Muni	for Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. Both the parties prayed for time. At request, matter is adjourned. List this matter for hearing on 20.11.2018 at 10.30 A.M.

ghk


(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)